

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 322 OF 2017

Dated: 21st October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member(electricity)**

In the matter of:

M,P. Power Management Company Limited Appellant(s)

Versus

CENTRAL ELECTRICITY REGULATORY COMMISSION Respondent(s)

Counsel for the Appellant(s) : Ganesan Umapathy for A1

Counsel for the Respondent(s) : Ranjana Roy Gawai for R10
Amit Kapur for R2
Vishrov Mukerjee for R2
Yashaswi Kant for R2
Catherine Ranji Ayallore for R2
Rajiv Srivastava for R3, R4, R5, R6
Garima Srivastava for R3, R4, R5, R6
Gargi Srivastava for R3, R4, R5, R6

ORDER

At the request of learned counsel for the parties, list this matter on **19.02.2020.**

**S.D. Dubey
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

PR